

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 17.10.2020**

| MORNING SESSION | |
|--|---|
| CIVIL CASES | CRIMINAL CASES |
| <p style="text-align: center;"><u>FOR REPLY</u></p> <p>1) M.A.78/2020 2) M.A.66/2020 3) M.A.64/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>4) R.A.184/2020 5) M.A.62/2020 6) M.A.19/2020 7) R.A.187/2019 8) M.A.105/2020 9) R.A.220/2019</p> | <p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.169/2016 2) S.C.162/2019 3) S.C.255/2019 4) S.C.260/2019 5) S.C.353/2019</p> <p style="text-align: center;"><u>FDT</u></p> <p>6) S.C.166/2018</p> |
| AFTERNOON SESSION | |
| CIVIL CASES | CRIMINAL CASES |
| <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) R.A.10/2020 2) M.A.49/2020 3) R.A.226/2020 4) M.A.113/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>5) A.P.57/2020</p> | <p style="text-align: center;"><u>CALL ON</u></p> <p>1) S.C.256/2019</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>2) Crl.Misc.1323/2020 3) Crl.Misc.1330/2020 4) Crl.Misc.1334/2020 5) Crl.Misc.1339/2020 6) Crl.Misc.1340/2020 7) Crl.Misc.1343/2020</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>8) Crl.Misc.1293/2020 9) Crl.Misc.1294/2020 10) Crl.Misc.1304/2020</p> |



16/10/2020

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 17.10.2020 are posted to 07.11.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL
DISTRICT & SESSIONS JUDGE
Cause List Dated 17.10.2020**

| <u>MORNING SESSION</u> | |
|---|-----------------------------------|
| 1. ID.3/2016 2. ID.4/2016 3. ID.8/2016 4. RA.155/2017 5. RA.182/2017 6. RA 344/2012 7. R.A.358/2012 8. R.A.59/2014 9. Crl.Misc.1234/2020 10. Crl.R.P.21/2020 | <u>EVIDENCE</u> 11. ID.19/2016 |
| <u>AFTERNOON SESSION</u> | |
| 1. RA.194/2017 2. P & SC.15/2018 3. ID.23/2018 4. A.A.11/2020 5. R.A.35/2015 6. R.A.44/2015 7. M.A.7/2018 8. R.A.75/2020 9. R.A.86/2020 | |


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court, BRD

Cause List 17.10.2020.

| | | |
|----|---------------------|-------------|
| 1 | SPL.C 95/2018 | (HEARING) |
| 2 | Crl.Misc. 1295/2020 | (HEARING) |
| 3 | Crl.Misc. 1327/2020 | (NOTICE) |
| 4 | Crl.Misc. 1341/2020 | (Objection) |
| 5 | Crl.Misc. 1350/2020 | (Objection) |
| 6 | SPL.C 59/2010 | (Evidnce) |
| 7 | SPL.C 245/2017 | (Evidnce) |
| 8 | SPL.C 188/2019 | (Evidnce) |
| 9 | SPL.C 420/2019 | (Charge) |
| 10 | SPL.C 421/2019 | (Charge) |
| 11 | SPL.C 16/2016 | (HBC) |
| 12 | SPL.C 87/2016 | (HBC) |
| 13 | SPL.C 208/2019 | (HBC) |
| 14 | SPL.C 180/2020 | (HBC) |
| 15 | SPL.C 206/2020 | (HBC) |
| 16 | SPL.C 217/2020 | (HBC) |

Afternoon Session

| | | |
|----|-------------------------|-------------|
| 17 | SPL.C 566/2018 | (FDT) |
| 18 | SPL.C 405/2019 | (FDT) |
| 19 | SPL.C 10/2020 | (FDT) |
| 20 | SPL.C 107/2016 | (ORDER) |
| 21 | SPL.C 333/2020 | (ORDER) |
| 22 | SPL.C(SC/ST Act 37/2012 | (JUDGEMENT) |
| 23 | SPL.C 69/2014 | (JUDGEMENT) |
| 24 | SPL.C 137/2014 | (JUDGEMENT) |
| 25 | SPL.C 5/2013 | (Evidnce) |
| 26 | SPL.C 140/2013 | (Evidnce) |
| 27 | SPL.C 19/2014 | (Evidnce) |
| 28 | SPL.C 97/2015 | (Evidnce) |
| 29 | SPL.C 108/2017 | (Evidnce) |
| 30 | SPL.C 408/2019 | (Evidnce) |
| 31 | Cr 353/2020 | JC |

II Additional District & Session Court, BRD

Adjourned Cases 17.10.2020.

| | | |
|----|-----------------------------|-------------------|
| 1 | SPL.C 83/2015 (Evidnce) | 21-11-2020 |
| 2 | SPL.C 113/2015 (Evidnce) | 21-11-2020 |
| 3 | SPL.C 72/2014 (Evidnce) | 23-11-2020 |
| 4 | SPL.C 135/2016 (FDT) | 24-11-2020 |
| 5 | SPL.C 138/2016 (FDT) | 24-11-2020 |
| 6 | SPL.C 217/2016 (FDT) | 24-11-2020 |
| 7 | SPL.C 73/2017 (FDT) | 24-11-2020 |
| 9 | SPL.C 262/2017 (FDT) | 24-11-2020 |
| 9 | SPL.C 258/2018 (FDT) | 24-11-2020 |
| 10 | SPL.C 282/2018 (FDT) | 24-11-2020 |
| 11 | SPL.C 396/2018 (FDT) | 24-11-2020 |
| 12 | SPL.C 537/2018 (FDT) | 24-11-2020 |
| 13 | SPL.C 192/2015 (Evidnce) | 25-11-2020 |
| 14 | SPL.C 204/2015 (Evidnce) | 26-11-2020 |
| 15 | SPL.C 206/2015 (Evidnce) | 26-11-2020 |
| 16 | SPL.C 207/2015 (Evidnce) | 26-11-2020 |

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|----|--|-------------------|
| 17 | SPL.C 288/2017 (NBW Proclamation and attachment) | 26-11-2020 |
| 18 | SPL.C 316/2017 (NBW TO ACCUSED) | 26-11-2020 |
| 19 | SPL.C 428/2017 (HBC) | 27-11-2020 |
| 20 | SPL.C 202/2019 (HBC) | 27-11-2020 |
| 21 | SPL.C 211/2019 (HBC) | 27-11-2020 |
| 22 | SPL.C 216/2019 (HBC) | 27-11-2020 |
| 23 | SPL.C 189/2020 (HBC) | 27-11-2020 |
| 24 | SPL.C 47/2016 (Evidnce) | 30-11-2020 |
| 25 | SPL.C 79/2016 (Evidnce) | 30-11-2020 |
| 26 | SPL.C 152/2015 (Evidnce) | 01-12-2020 |
| 27 | SPL.C 163/2015 (Evidnce) | 01-12-2020 |
| 28 | SPL.C 168/2015 (Evidnce) | 01-12-2020 |
| 29 | SPL.C 177/2015 (Evidnce) | 01-12-2020 |
| 30 | SPL.C 33/2018 (FDT) | 02-12-2020 |
| 31 | SPL.C 84/2016 (Evidnce) | 04-12-2020 |
| 32 | SPL.C 137/2016 (Evidnce) | 04-12-2020 |

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|----|---------------------------------|-------------------|
| 33 | SPL.C 145/2016 (Evidnce) | 04-12-2020 |
| 34 | SPL.C 159/2016 (Evidnce) | 04-12-2020 |
| 35 | SPL.C 213/2016 (Evidnce) | 04-12-2020 |
| 36 | SPL.C 223/2016 (Evidnce) | 04-12-2020 |
| 37 | SPL.C 511/2017 (Evidnce) | 04-12-2020 |
| 38 | SPL.C 532/2018 (Evidnce) | 04-12-2020 |
| 39 | SPL.C 386/2019 (Evidnce) | 04-12-2020 |

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL. DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 17-10-2020**


| MORNING SESSION | |
|--|---|
| CIVIL CASES | CRIMINAL CASES |
| <p><u>FOR CROSS OF P.W.</u> 1. M.C.103/2020 2. M.C. 102/2020</p> <p><u>FOR ARGUMENTS</u> 3. R.A.115/2018 4. R.A.47/2019 5. R.A.72/2019 6. R.A.137/2019</p> <p><u>FOR HEARING</u> 7. M.C.27/2020</p> <p><u>CALL ON</u> 8. M.C. 157/2020</p> | <p><u>FOR EVIDENCE</u> 1. SC.121/2011 2. SC.190/2013 3. SC.49/2015 4. SC.49/2017 5. SC.268/2018 6. SC.347/2018</p> <p><u>AWAIT RECORDS</u> 7. SC. 258/2014</p> |
| AFTERNOON SESSION | |
| CIVIL CASES | CRIMINAL CASES |
| <p><u>FOR JUDGMENT</u> 9. M.C. 204/2020 10. M.C. 184/2020</p> | <p><u>FOR PRODUCTION OF ACCUSED</u> 8. SC. 134/2020</p> <p><u>FOR FDT</u> 9. SC. 140/2018 10. SC. 164/2018 11. SC. 277/2018 12. SC. 304/2018 13. SC. 344/2018 14. SC. 44/2019 15. SC. 299/2019</p> <p><u>FOR ARGUMENTS</u> 16. CRL.A 35/2019 17. Crl.Misc. 1288/2020 18. Crl.Misc. 1296/2020 19. Crl.Misc. 1297/2020 20. Crl.Misc. 1298/2020</p> |


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
 2. Other cases listed on 17-10-2020 are posted to 19-10-2020

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL. DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 17/10/2020

| <u>MORNING SESSIONS:</u> | <u>AFTERNOON SESSIONS</u> |
|---|--|
| <p><u>ARGUMENTS:</u> 1) M.A. 68/2009 2) M.A. 46/2010 3) M.A. 18/2012 4) R.A. 34/2014 5) R.A. 73/2017 6) R.A. 85/2017 7) Misc 72/2018 8) M.C. 99/2020 9) M.A. 48/2019</p> <p><u>Hearing:</u> 1) R.A. 54/2014</p> <p><u>Further Arguments:</u> 1) M.A. 41/2015 2) R.A. 176/2017</p> <p><u>To hear:</u> 1) R.A. 120/2016 2) M.C. 64/2020 3) M.C. 21/2020</p> | <p><u>ARGUMENTS:</u> 1) CrI.R.P. 15/2016 2) CrI.A 91/2018 3) CrI.A 65/2019 4) CrI.A 70/2019</p> <p><u>Evidence:</u> 1) SC 59/2012 2) SC 241/2014 3) SC 42/2015 4) SC 126/2015 5) SC 181/2015</p> <p><u>Order:</u> 1) CrI.Misc. 1303/2020</p> <p><u>Judgment:</u> 1) R.A. 42/2015</p> <p><u>Objection:</u> 1) CrI.Misc 1312/2020 2) CrI.Misc 1344/2020 3) CrI.Misc 1346/2020 4) CrI.Misc 1347/2020</p> <p><u>To hear:</u> 1) CrI.Misc 1291/2020</p> |


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

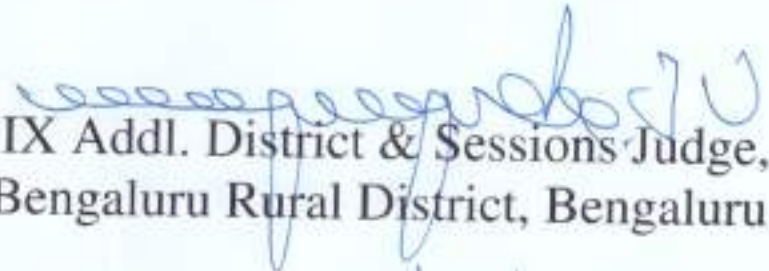
**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-10-2020**

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|-------------------------|--|-----------------------|
| 11:00-12:00 AM | | | | |
| 1 | R.A. 154/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015 | | RANGASWAMAIAH Vs BETTAIAH, DEAD BY LRS. 1a. NANJAMMA | M. SHIVAPRAKASH |
| 2 | R.A. 159/2015 (ARGUMENTS.) IA/1/2015 | | MAREGOWDA Vs RANGASWAMAIAH | P.M. SIDDAMALLAPPA |
| 3 | R.A. 216/2020 (Objection) IA/1/2020 | | LAKSHMAMMA Vs JAYAMMA | N. SAVANUR |
| 4 | M.V.C. 91/2016 (Evidnce) | | NAVEEN KUMAR.S.C Vs MUNI RAJU | H.A.CHITRASHEKARAI AH |
| 5 | M.C. 66/2020 (Evidnce) | | Ravish J Vs Roopa G | |
| 6 | M.C. 215/2020 (Evidnce) | | Jayamma Vs Narashimalu alias Narasimahaiah | M Rajanna |
| 7 | M.C. 130/2020 (Evidnce) | | Chandr ashekhar T Vs Sheetal S | S Laveesh |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 8 | M.C. 251/2020 (APPEARANCE OF PARTY) | 08-01-2021 | Durimurugan S alias Ashwin Joshua Vs Anto Joys S | |
| 9 | M.C. 214/2020 (APPEARANCE OF PARTY) | 08-01-2021 | Shakunthala M G Vs Vasanth Kumar K | T C N |
| 10 | M.C. 226/2020 (APPEARANCE OF PARTY) | 08-01-2021 | Chandrakala K M Vs Lakshmana D H | J P Shivaram |
| 11 | M.C. 202/2020 (MEDIATION) | 08-01-2021 | Ravi Kumar M Vs Bhavya N | J S Advocates |

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 17-10-2020 (Morning Session)

| Sl. No | Nature of case | Case No |
|--------|----------------|----------|
| 1 | P & SC | 14/2020 |
| 2 | P & SC | 38/2020 |
| 3 | P & SC | 44/2019 |
| 4 | SC | 216/2018 |
| 5 | SC | 142/2019 |
| 6 | SC | 16/2020 |
| 7 | SC | 346/2019 |
| 8 | SC | 310/2019 |
| 9 | SC | 266/2018 |
| 10 | SC | 201/2015 |
| 11 | SC | 120/2019 |
| 12 | SC | 206/2018 |
| 13 | SC | 26/2020 |
| 14 | Spl.C | 55/2013 |
| 15 | Spl.C | 225/2016 |


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

16/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 17-10-2020 (After Noon Session)

| Sl. No | Nature of case | Case No |
|--------|----------------|----------|
| 1 | G & WC | 6/2019 |
| 2 | G & WC | 11/2016 |
| 3 | G & WC | 6/2020 |
| 4 | G & WC | 32/2019 |
| 5 | Misc. | 164/2014 |
| 6 | Misc. | 43/2019 |
| 7 | Ex | 165/2018 |
| 8 | RA | 132/2016 |
| 9 | RA | 7/2019 |
| 10 | RA | 79/2019 |
| 11 | CrI.A | 26/2019 |
| 12 | CrI.A. | 10/2019 |
| 13 | CrI.A. | 135/2019 |
| 14 | CrI.A. | 30/2020 |
| 15 | CrI.R.P. | 7/2019 |

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

16/10/2020